

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 2 OF 2015 &
IA NOs. 19, 20 & 96 OF 2016**

Dated: 11th March, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matte of:-

Gujarat Urja Vikas Nigam Ltd.

....Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant (s)

: Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Ranjitha Ramachandran
Ms. Swapna Seshadri

Counsel for the Respondent (s)

: Ms. Suparna Srivastava
Mr. S.R. Pandey (Rep.) for R-1

Mr. Gopal Jain, Sr. Adv.
Mr. Mahesh Agarwal
Mr. Vikrant Pachnanda for R.2

ORDER

We have heard learned counsel for the parties for some time.

List the matter for further hearing on **16.03.2016**.

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/dk